

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO.950
TO BE ANSWERED ON 29.04.2016**

GRANT TO MOVIES

950 SHRI DILIP PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- a) whether the Government provides grant for making movies;
- b) if so, the details thereof along with the number of movies wherein grants were provided during the last three years;
- c) the procedure to apply for availing the benefits of the scheme; and
- d) the assistance provided by the Government on the production of such movies which disseminates the message of harmony in the society?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING {COL RAJYAVARDHAN RATHORE (Retd.)}

(a) to (d) : Yes. The Ministry of Information & Broadcasting provides funds for making movies to National Film Development Corporation (NFDC) , a Public Sector Undertaking and Children Film Society , India (CFSI) , an autonomous organization under its 12th Plan Schemes ‘Production of films in various Indian languages’ and ‘Production of Children Films’ respectively.

No funds were released to NFDC during the last three years as it was decided to review the financial arrangements between NFDC & Ministry of Information & Broadcasting that required extensive consultations with stakeholders including C&AG & Ministry of Finance. The details of funds released and films produced by CFSI during last three years are:

Year	Funds Released	No. of Films Completed
2013-14	6.00 Crores	2
2014-15	3.48 Crores	3
2015-16	6.00 Crores	3

The procedure for applying for availing the benefits of the scheme are available at http://www.nfdcindia.com/uploads/post/Production_Guidelines.pdf) and http://cfsindia.org/downloads/Submit_proposal_form.pdf for NFDC & CFSI respectively

